



2025:DHC:10914-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 17996/2025**

MR KONDRA PRAVEENPetitioner
Through: Mr Abhinay Sharma, Adv and
Ms Sakshi Tripathi, Adv.

versus

**INDIAN COAST GUARD THROUGH ITS DIRECTOR
GENERAL & ORS.**Respondents
Through: Mr. Abhishek Saket, SPCG,
Mr. Sanjay Pal, GP, Mr. Manish Madhukar,
Mr, Abhigyan, Ms. Reya Paul, Ms. Nidhi
Singh, Advs.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **04.12.2025**

C. HARI SHANKAR, J.

1. The facts of this case are identical to those involved in *Deepak v Indian Coast Guard*¹.
2. Following the said decision, we regret that we cannot come to the aid of the petitioner.
3. The writ petition is dismissed.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 4, 2025/dsn

¹ Judgment dated 24 November 2025 in **WP(C) 17796/2025**